

ITEM NO.8

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 5090/2025

SUBHASH SINGH THAKUR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 25-03-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Bharat Mishra, Adv.
Mr. Amit Sangwan, Adv.
Mr. Divyesh Pratap Singh, AOR

For Respondent(s) :

Mr. Pradeep Misra, AOR

Mr. Aaditya Aniruddha Pande, AOR

Mr. Yuvaraj Baburao Gaikwad, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Shrirang B. Varma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 5 have already filed counter affidavit.

Rejoinder affidavit is also filed by learned counsel for the
appellant.

As per Office report, scanned copies of the High Court and
Trial Court records have not been received.

Instead, a letter has been received from the High Court
stating that the translation is under process.

Await Records.

List again on 24.04.2026

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

**MASHROOR ALAM KHAN
Registrar**

DM